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OFFICE OF THE COLLECTOR & DISTRICT MAGISTRATE
SOUTH GOA DISTRICT

Magisterial Section, Room No. 435, 4th Floor, MatanhySaldanha Administrative Complex,
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No.37/19/2020/L&O/MAG | 7591

Read Order No.37/19/2020/L&O/MAG/7477 dated 11/07/2021

CORRIGENDUM

In partial modification of the order read above, para No. 2(c) is to be read as:
“ 2c. Inter-state movement for persons except:

- i. For those carrying Covid negative test report for a test done a maximum of 72 hours prior to entering in Goa,
- ii. Persons entering in Goa for medical emergencies on production of proof thereof,
- iii. Two drivers and one helper per goods vehicle. However, the Police or the other authorities will have to scan such persons with the thermal guns to see whether they display any symptoms and if they display any symptoms then the Police or the other authorities should deny access to such persons within the State of Goa.
- iv. The following persons who are fully vaccinated at least 14 days before the date of entry and have been asymptomatic
 - a. The workforce, i.e. persons who enter the State of Goa for purposes of work in industries, labor-force, construction, etc.,
 - b. Persons who enter the State of Goa for purposes of business and employment;
 - c. Residents of Goa, who are now stranded outside Goa for pandemic related or other such issues;
 - d. Residents of Goa who, on account of their work requirements/medical reasons, are required to travel outside the State of Goa and return to the State after a few days.”

The other contents of the order will remain unchanged.

Given under my hand and seal on this 13th day of July, 2021.



Ruchika Katyal
12/7/2021
(Ruchika Katyal, IAS)
District Magistrate
South Goa, Margao.

To,
The Director,
Government Printing Press, Panaji-Goa, with a request to give cause Publication
in Extra Ordinary Gazette immediately.

Copy forwarded for necessary action to:

1. The Superintendent of Police, South Goa District/North Goa District
2. The Superintendent of Police, Coastal Panaji-Goa.
3. The Sub-Divisional Magistrate, Ponda/Dharbandora/Salcete/Canacona/
Mormugao/ Quepem/Sanguem.
4. The Sub-Divisional Police Officer Ponda/Margao/Vasco/Salcete.
5. The Mamlatdar & Executive Magistrate of Salcete, Margao/Mormugao/

Quepem/Canacona/Sanguem/Dharbandora/Ponda/

6. The Police Inspectors/P.S.I. The P.I./PSI, Margao Town/MainaCurtorim/Verna/Colva/Harbour/Vasco/Salcete/Sanguem/Cuncolim/Collem/Mormugao/Curchorem/Ponda Police Station. They are directed to affix a copy of this Order on the notice board of their office and enforce **the same strictly.**

7. The Director of Information and Publicity, Panaji with a request to give wide publicity through all local dailies.

9. The Director of Doordarshan, Panaji, with a request to broadcast the order

10. The Station Director, All India Radio, Panaji for giving wide publicity.

11. The Commissioner of Excise, Panaji-Goa.

12. The Under Secretary(Home), Govt. of Goa, Home Department (General), Secretariat, Porvorim.

Copy for information to:

1. The Secretary to Governor of Goa, Raj Bhavan, Panaji.

2. The Secretary to the Hon'ble Chief Minister of Goa, Secretariat, Porvorim.

3. The Chief Secretary, Government of Goa, Secretariat, Porvorim.

4. The Addl. Secretary(Home), Government of Goa, Home Department (General), Secretariat, Porvorim.

5. The Director General of Police, Goa, Panaji-Goa.

